

PROF. MADHU DANDAVATE (Rajapur) : The Minister himself has demanded discussion in this House. It must be permitted, Sir.

[Translation]

MR. SPEAKER : I do not disallow, I never disallow a discussion.

[English]

PROF. MADHU DANDAVATE : You are charitable, Sir. That is why we are approaching you through the Minister concerned.

12.10 hrs.

CONSTITUTION (FIFTY-THIRD AMENDMENT) BILL*

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted

S. BUTA SINGH : I introduce the Bill.

STATE OF MIZORAM BILL*

[English]

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH) : I beg to move for leave to introduce a Bill to provide for the establishment of the State of Mizoram and for matters connected therewith.

MR. SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of the State of Mizoram and for matters connected therewith."

The motion was adopted.

S. BUTA SINGH : I introduce ** the Bill.

PROF. MADHU DANDAVATE : With due protection to the Budhists.

MATTERS UNDER RULE 377

[English]

- (i) Need to provide an additional amount of rupees ten crores in the current budget for construction of Mathura-Alwar Broad-Gauge railway line

SHRI RAM SINGH YADAV (Alwar) : Under Rule 377, I am making a statement. Alwar is a growing industrial town of Rajasthan State. The Mathura-Alwar (119.75) B. G. railway line would accelerate the pace of industrial development of Alwar city and its adjoining areas. The latest estimated cost of construction of new railway line (B.G.) from Mathura to Alwar comes to rupees thirty four crore seventy four lakhs and ninety thousand only. According to Budget Estimates (Railway) 1986-87, the approximate expenditure upto the end of 1985-86 was estimated rupees two crores forty-eight lakhs and seventy-seven thousand only. Allocation for the project in the Budget estimates (Railways) 1986-87 are rupees one crore fifty lakhs only. This is a meagre amount for this project. The project is scheduled to be completed upto the end of Seventh Five Year Plan, but the present trend of allocation of funds causes apprehension in the minds of the elected representatives of the concerned areas that the construction work of Mathura-Alwar (119.75 Km.) B.G. railway line may not be completed within the stipulated period. Construction work of this railway line has started from Mathura end but it has to be started from Alwar end also. Land

* Published in Gazette of India Extraordinary Part II, Section 2, dated 4-8-1986.

** Introduced with the recommendation of the President.